

163 D-167

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
31.12.86	no sitting. Adjourned to 23.2.87 as requested by the 2c of opp party. for	for
23.2.87	no sitting. Adjourned to 29.4.87 on the Plaintiff's request. for	
29-4-87	Hon. D. S. Mishra - AM. Hon. G. S. Sharma - JM None is present for the plaintiff. Even on the previous date, the plaintiff had not appeared and an application by post was sent. It appears that she is not interested in prosecuting the case. Sri Ashok Motilal is present for the defendant. The suit is dismissed in default of the plaintiff. for AM. SPL	1+2 Notice issued on 7/5 for JM